

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION REPRESENTATION BY WHOM
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1. Rohan Rajasekharan
for.
Rajagopal & Raghunathan
Advocates

Counsel for
Respondent 1-3

R.D.K.

2. Jolly John
for
K. Goutham Kumar
Athiban Vijay A.K.

Counsel for R



ORDER

Shri Jolly John, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondents present. Time extended at request for submitting final arguments. Put up on **25.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)